

(c) whether any enquiry official or non-official was held; if so, the findings of such enquiry?

The Minister of Labour (Shri V. V. Giri): (a) to (c). The information is being collected and will be placed on the Table of the House in due course.

EMPLOYMENT OF SKILLED WORKERS AND ARTISANS

*1832. **Shri Badshah Gupta:** Will the Minister of Labour be pleased to state whether Employment Exchanges secure employment for skilled factory workers and artisans?

The Minister of Labour (Shri V. V. Giri): Yes, Sir.

MINIMUM WAGES ACT (IMPLEMENTATION)

428. **Dr. Satyawadi:** Will the Minister of Labour be pleased to lay a statement on the Table of the House showing the progress made by the various States regarding the implementation of the Minimum Wages Act for the inferior subordinate employees under the local authorities?

The Minister of Labour (Shri V. V. Giri): A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 54.]

COAL SHORTAGE

429. **Shri Ganpati Ram:** Will the Minister of Production be pleased to state whether it is a fact that shortage of wagons is the main reason for the non-availability of coal in various Eastern districts of Uttar Pradesh for well construction and building purposes?

The Minister of Production (Shri K. C. Reddy): Yes, combined with difficulties of transhipment at Mokamehghat

RUBBER GOODS

430. **Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of rubber goods with their respective values in terms of rupees imported during 1951-52 from different countries; and

(b) the names of places in India where the rubber goods of the variety mentioned in part (a) above are manufactured?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) only such types and sizes of rubber goods as are not made in India are allowed to be imported. A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 55.]

(b) Bombay, Calcutta and Madras.

158 PSD

LABOUR UNIONS

431. **Shri Pateria:** Will the Minister of Labour be pleased to state:

(a) the total number of Labour Unions in the country upto March 1952 and their respective strength of members;

(b) the number of Unions affiliated to (i) Socialist Party; (ii) Communist Party; (iii) I.N.T.U.C.; and (iv) Independents;

(c) whether there is any arrangement in the country for training labour leaders; and

(d) how many Agricultural Labour Unions have been registered so far?

The Minister of Labour (Shri V. V. Giri): (a) 2,853, according to the figures for 1950-51, which are provisional. Figures for 1951-52 are not yet available.

(b) Information regarding the affiliations of Unions is not being collected and hence not available.

(c) A list of institutions where training is available is attached. [See Appendix VIII, annexure No. 56.]

(d) 90, according to the figures for 1950-51, which are provisional. Information for 1951-52 is not yet available.

DELHI EMPLOYMENT EXCHANGE

432. **Shri Ajit Singh:** Will the Minister of Labour be pleased to state:

(a) how many persons got themselves registered in the Employment Exchange in Delhi in 1952 under (i) skilled (ii) semi-skilled and (iii) unskilled categories and out of them how many have been provided with jobs in each category; and

(b) how much expenditure is being incurred on this Exchange (i) recurring (ii) non-recurring and (iii) on peons, clerks, assistants and officers separately?

The Minister of Labour (Shri V. V. Giri): (a).—

Category	No. registered during Jan.—May, '52.	No. placed in employment during the same period.
(1) Skilled and semi-skilled technicians.	4,910	711
(2) Unskilled workers	11,158	2,134